

Construction of Wells for Harijans

93. **SHRI G. Y. KRISHNAN :**
SHRIMATI BHARGAVI
THANKAPPAN :

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the number of wells constructed for Harijans by each State during the last three years ; and

(b) the total amount of such assistance given to each State for this purpose during the last three years ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) and (b). Statement is laid on the Table of the House. [*Placed in Library. See No LT- 963/71.*]

Committee on Welfare of Indian Women

94. **SHRI G. Y. KRISHNAN :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a Committee has been appointed by the Government of India for the welfare of Indian women ; and

(b) if so, its composition and functions and when its report is likely to be submitted ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : (a) Yes, Sir.

(b) The composition of the Committee is as follows :—

1. Smt. Phulrenu Guha	Chairman
2. Smt. Savitri Shyam, M.P.	Member
3. Shri Vikram Chand Mahajan, M.P.	Member
4. Smt. Neera Dogra	Member
5. Smt. Sakina A. Hasan	Member

6. Smt. Maniben Kara

Member

7. Smt. K. Lakshmi Raghu Ramaiah

Member

8. Smt. Lotika Sarkar

Member-

9. Smt. Shakuntala Masani

Member Secretary.

The terms of reference of the Committee are given below :

(1) To examine the Constitutional, legal and administrative provisions that have a bearing on the social status of women, their education and employment.

(2) To assess the impact of these provisions during the last two decades on the status of women in the country, particularly in the rural sector and to suggest more effective programmes.

(3) To consider the development of education among women and determine the factors responsible for the slow progress in some areas and suggest remedial measures.

(4) To survey the problems of the working women including discrimination in employment and remuneration.

(5) To examine the status of women as house-wives and mothers in the changing social pattern and their problems in the sphere of further education and employment.

(6) To undertake surveys or case studies on the implications of the population policies and family planning programmes on the status of women.

(7) To suggest any other measures which would enable women to play their full and proper role in building up the nation.

The Committee is expected to submit its report within a period of two years.